

**BY SPEED POST / FAX / e-mail**

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/471/A

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director  
Odisha Judicial Academy  
Cuttack, Odisha.**

Dated- Guwahati, the 30<sup>th</sup> January, 2015

Sub : **National Seminar on "Enhancing Judicial Capability (Review on Rules, Practices and Technology)", scheduled to be held from 07<sup>th</sup> to 08<sup>th</sup> February, 2015 at Odisha Judicial Academy, Cuttack.**

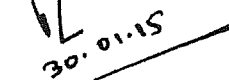
Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to nominate **Hon'ble Mr. Justice P. K. Saikia, Judge, Gauhati High Court as Resource Person for the aforesaid National Seminar**, organized by the Odisha Judicial Academy on **07<sup>th</sup> & 08<sup>th</sup> February, 2015 at Cuttack, Odisha. His Lordship will address the participants in the 3<sup>rd</sup> Technical Session (Topic : - ADR), scheduled on 07.02.2015 (Saturday).**

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

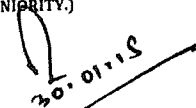
  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/472 - 482/A dated 30.01.2015

Copy forwarded for information and necessary action to:

1. The Registrar General, Orissa High Court, Cuttack.
2. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
5. Shri S.S.B. Singha, Joint Registrar, Gauhati High Court, Guwahati.
6. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
7. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
8. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
9. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice P.K. Saikia, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
11. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM